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Title : Presentation of 12<sup>th</sup> and 13<sup>th</sup> reports on Action Taken by the Government on the recommendations contained in 3<sup>rd</sup> and 8<sup>th</sup> reports of the Committee on Public Undertakings pertaining to Power Grid Corporation of India Ltd. And Airports Authority of India respectively.

SHRI RUPCHAND PAL (HOOGHLY): I beg to present the following Reports (Hindi and English Versions) of the Committee on Public Undertakings:-

- (1) 12<sup>th</sup> Report on Action Taken by the Government on the recommendations contained in the 3<sup>rd</sup> Report of Committee on Public Undertakings (14<sup>th</sup> Lok Sabha) pertaining to Power Grid Corporation of India Ltd. – Extra expenditure in construction of Kishenpur Moga Transmission System – Additional expenditure of Rs. 433.81 crore; and
- (2) 13<sup>th</sup> Report on Action Taken by the Government on the recommendations contained in the 8<sup>th</sup> Report of Committee on Public Undertakings (14<sup>th</sup> Lok Sabha) pertaining to Airports Authority of India – Loss of revenue due to delay in award of licences to operate money exchange counters.

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